

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM S/3/2025	Ekon Shipping and Trading Pte Ltd Vs. 1. The Vessel M V Cativera 2. EMCO Shipping and Trading Limited 3. The Port Officer	Gnani Vivek Karra	23-07-2025	--	25-07-2025	2	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	ICO MAO A/13/2024	Bainbridge Navigation Pte Ltd Vs. 1. Rashtriya Ispat Nigam Ltd 2. Adani Gangavaram Port Ltd	Sai Sanjay Suraneni	19-06-2024	--	04-07-2025	380	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	ICO MAO A/29/2024	LSS Ocean Transport DMCC Vs. 1. Rashtriya Ispat Nigam Ltd 2. Adani Gangavaram Port Ltd 3. Visakhapatnam Port Authority	Sai Sanjay Suraneni	29-08-2024	--	11-07-2025	316	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

4	High Court of Andhra Pradesh	--	ICO MAO A/30/2024	LSS Ocean Transport DMCC Vs. 1.Rashtriya Ispat Nigam Ltd 2. Adani Gangavaram Port Ltd 3.Visakhapatnam Port Authority	Sai Sanjay Suraneni	29-08-2024	--	11-07-2025	316	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
5	High Court of Andhra Pradesh	--	ICO MAO A/32/2024	LSS Ocean Transport DMCC Vs. 1.Rashtriya Ispat Nigam Ltd 2. Adani Gangavaram Port Ltd 3.Visakhapatnam Port Authority	Sai Sanjay Suraneni	04-09-2024	--	04-07-2025	303	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
6	High Court of Andhra Pradesh	--	ICO MAO A/1/2025	Norvic Shipping Asia Pte Ltd Vs. 1.Rashtriya Ispat Nigam Limited RINL 2. Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	22-01-2025	--	07-07-2025	166	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	154	1	6	149